

O.I.H.

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 1482
ANSWERED ON 05/08/2024

HOUSES REGISTERED IN NAME OF WOMEN UNDER PMAY-U

1482. DR. K. LAXMAN
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Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of the funds invested and the houses allotted under the Pradhan Mantri Awas Yojana-Urban (PMAY-U) since inception, State/UT-wise;
- (b) the details of the number of houses registered in the name of women; and
- (c) upcoming roadmap for the expansion of the scheme?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI TOKHAN SAHU)

- (a) to (c): Land' and 'Colonization' are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/Union Territories (UTs). However, Ministry of Housing and Urban Affairs supplements the efforts of States/UTs by providing Central Assistance under Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 to provide pucca houses with basic civic amenities to all eligible urban beneficiaries across the country.

Based on project proposals submitted by the State/UT Governments under PMAY-U, a total of 118.64 lakh houses, with a total investment of ₹8.07 lakh crore including Central Assistance of ₹2.0 lakh crore, have been sanctioned by the Ministry, out of which 114.40 lakh have been grounded and 85.43 lakh are completed/delivered to the beneficiaries in urban areas so far. As per information submitted by States/UTs and Primary Lending Institutions (PLIs), a total of 16.79 lakh, 49.63 lakh and 39.44 lakh houses are in the name of men, women and joint ownership respectively. Thus, more than 89 lakh houses are in the name of women either jointly or in sole ownership. Central Assistance of ₹2 lakh crore has been approved under the scheme, of which ₹1.64 lakh crore has been released to States/UTs/Central Nodal Agencies (CNAs). State/UT-wise details of houses sanctioned, grounded, completed/delivered to the beneficiaries along with Central Assistance released since inception is at Annexure.

The Union Cabinet on 10.06.2024 has resolved to provide assistance to 3 crore additional rural and urban households for the construction of houses, to meet the housing requirements arising out of the increase in the number of eligible families. As per the budget 2024-25, PMAY-Urban 2.0 aims to address the housing needs of 1 crore urban poor and middle-class families with an investment of ₹10 lakh crore and Central Assistance of ₹2.20 lakh crore.

State/UT-wise details of houses sanctioned, grounded, completed/delivered to the beneficiaries along with Central Assistance released since inception under PMAY-U

S. No.		Name of the State/UT	Physical Progress of Houses (Nos.)			Financial Progress in respect of Central Assistance (₹ in crore)	
			Sanctioned	Grounded	Completed/Delivered	Sanctioned	Released
1	States	Andhra Pradesh	21,37,028	19,90,937	9,79,620	32,568.27	23,800.26
2		Bihar	3,14,477	3,05,811	1,48,063	4,950.45	3,368.00
3		Chhattisgarh	3,02,663	2,89,329	2,39,645	4,810.98	4,088.81
4		Goa	3,146	3,146	3,145	74.76	75.04
5		Gujarat	10,05,204	9,84,304	9,18,493	21,064.34	19,805.76
6		Haryana	1,15,034	93,153	68,140	2,171.64	1,673.50
7		Himachal Pradesh	12,758	12,670	10,715	215.95	202.02
8		Jharkhand	2,29,156	2,13,543	1,43,350	3,603.31	2,987.87
9		Karnataka	6,38,121	5,73,205	3,69,566	10,614.43	7,168.29
10		Kerala	1,67,322	1,47,916	1,23,626	2,781.18	2,293.45
11		Madhya Pradesh	9,61,147	9,49,468	8,04,646	15,930.45	15,284.69
12		Maharashtra	13,64,923	11,17,596	8,55,447	25,548.21	19,323.37
13		Odisha	2,03,380	1,81,129	1,48,558	3,176.98	2,479.75
14		Punjab	1,32,235	1,16,674	84,465	2,342.54	1,825.79
15		Rajasthan	3,19,863	2,66,843	1,93,231	5,891.46	4,693.97
16		Tamil Nadu	6,80,347	6,63,642	5,70,674	11,185.30	10,134.92
17		Telangana	2,50,084	2,44,219	2,24,679	4,475.66	3,718.27
18		Uttar Pradesh	17,76,823	17,33,290	15,67,031	27,962.68	26,411.68
19		Uttarakhand	64,391	60,267	34,612	1,176.51	940.86
20		West Bengal	6,68,953	6,13,489	4,01,242	10,773.50	7,675.93
Sub-total (States)			1,13,47,055	1,05,60,631	78,88,948	1,91,318.59	1,57,952.25
21	North East States	Arunachal Pradesh	8,499	8,070	7,851	182.38	161.18
22		Assam	1,76,643	1,61,034	1,03,670	2,674.26	2,065.73
23		Manipur	56,037	48,658	14,712	841.39	471.91
24		Meghalaya	4,758	3,794	1,633	72.35	43.31
25		Mizoram	39,605	39,215	11,133	607.8	447.22
26		Nagaland	31,860	31,841	23,333	503.91	393.41
27		Sikkim	316	316	202	6.13	7.09
28		Tripura	92,854	84,916	74,167	1,494.35	1,273.47
Sub-total (N.E. States)			4,10,572	3,77,844	2,36,701	6,382.57	4,863.31
29	Union Territories	A&N Islands	376	376	47	5.84	2.93
30		Chandigarh	1,256	1,256	1,256	28.78	28.78
31		D&NH and D&D	9,947	9,947	9,230	214.4	200.27
32		Delhi	29,976	29,976	29,976	692.53	692.53
33		J&K	47,040	42,942	24,622	724.94	483.48
34		Ladakh	1,307	1,014	843	30.22	24.05
35		Lakshadweep	-	-	-	-	-
36		Puducherry	15,995	15,308	10,026	254.12	223.19
Sub-total (UTs)			1,05,897	1,00,819	76,000	1,950.84	1,655.23
Grand Total			118.64 Lakh	114.40 Lakh*	85.43 Lakh*	2.00 Lakh Cr.	1.64 Lakh Cr.

* Includes completed (3.41 lakh)/ grounded (4.01 lakh) houses of JnNURM during mission period.